

Title: Introduction of the Protection of Plant Varieties and Farmers' Rights Bill, 1999.

12.02 hrs.

THE MINISTER OF AGRICULTURE (SHRI NITISH KUMAR): Mr. Speaker, Sir, I beg to move for leave to introduce a Bill to provide for the establishment of an Authority to give an effective system for protection of the rights of plant breeders and farmers, and to encourage the development of new varieties of plants, and to give effect to sub-paragraph (b) of paragraph 3 of article 27 in Part II of the Agreement on Trade Related Aspects of Intellectual Property Rights.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the establishment of an Authority to give an effective system for protection of rights of plant breeders and farmers, and to encourage the development of new varieties of plants, and to give effect to sub-paragraph (b) of paragraph 3 of article 27 in Part II of the Agreement on Trade Related Aspects of Intellectual Property Rights."

The motion was adopted.

SHRI NITISH KUMAR: Sir, I introduce** the Bill.

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** Introduced with the recommendation of the President.

MR. SPEAKER: Now, the Statement to be made by Shrimati Vasundhara Raje.

... (Interruptions)

SHRI MADHAVRAO SCINDIA (GUNA): Sir, after taking the explanation from the Chief Minister... (Interruptions)

MR. SPEAKER: Please allow the hon. Minister to make a statement.

... (Interruptions)

SHRI MADHAVRAO SCINDIA (GUNA): No, Sir. We must seek clarification ...(Interruptions)

MR. SPEAKER: After the statement by the Minister, you can ask for it.

... (Interruptions)

MR. SPEAKER: Shri Basu Deb Acharia, please take your seat. This is a supplementary business that we are taking up.

... (Interruptions)

SHRI MADHAVRAO SCINDIA (GUNA): After the Papers are laid on the Table of the House, we should be allowed to speak first.

MR. SPEAKER: This is only a supplementary business. It has already been circulated. Let the Minister make the statement.

SHRI MADHAVRAO SCINDIA (GUNA): No, Sir. It has not been circulated... (Interruptions... It is not fair... (Interruptions)

MR. SPEAKER: The Supplementary List of Business has already been circulated. Please take your seats.

... (Interruptions)

MR. SPEAKER: Let the Minister make the statement.